

PUBLIC ANNOUNCEMENT
for the Attention of the Equity Shareholders of
R SYSTEMS INTERNATIONAL LIMITED (“RSIL” or “Target”)
a company incorporated under the Companies Act, 1956 with its registered office at :
B – 104A, Greater Kailash –I, New Delhi – 110 048

OPEN OFFER FOR ACQUISITION OF 33,45,242 EQUITY SHARES FROM THE SHAREHOLDERS OF R SYSTEMS INTERNATIONAL LIMITED (HEREINAFTER REFERRED TO AS “RSIL” AND/OR THE “TARGET COMPANY”) BY BHAVOOK TRIPATHI (HEREINAFTER REFERRED TO AS THE “ACQUIRER”)

1. Offer Details

- **Offer Size:** The Acquirer and the is making an offer for 33,45,242 Equity Shares constituting 26% of the Expanded Paid up Equity Share Capital of the Target Company
- **Offer Price:** An offer price of Rs. 122/- (Rupees One Hundred and Twenty Two only) (hereinafter referred to as “the Offer Price”) per share will be offered for the shares tendered during the tendering period. Assuming full acceptance the total consideration payable by the Acquirer will be Rs. 40,81,19,524/- (Rupees Forty Crores Eighty One Lakhs Nineteen Thousand Five Hundred and Twenty Four Only).
- **Mode of payment:** The entire consideration will be paid in cash.
- **Type of offer:** This Offer is a Triggered Offer made under Regulation 3(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

- 2. Transaction which has triggered the open offer obligations (underlying transaction):**
None. The acquirer is making the offer with a view to acquire additional shares of the Company beyond his present holding of 23.82%.

3. Details of the Acquirer:

Details	Acquirer
Name of Acquirer(s)	Bhavook Tripathi
Address	Shree Goverdhan Nath HSG Society, Lane B, Koregaon Park Pune 411001
Name(s) of persons in control / Promoters of acquirers	Not Applicable
Name of the Group, if any, to which the Acquirer belongs to	Not Applicable
Pre Transaction shareholding	30,65,000
• Number	
• % of total share capital	23.82%
Proposed shareholding after the Open Offer (assuming full acceptance)	
Any other interest in the Target Company	Other than the shareholding as disclosed above, the Acquirer does not have any other interest in the Target Company

- 4. Details of Selling Shareholder(s):** Not Applicable

5. Target Company

Name of Target Company: R Systems International Limited

The Target Company is listed on the National Stock Exchange of India Ltd and the Bombay Stock Exchange Ltd

6. Other details

A Detailed Public Statement would be published in all editions of a English national daily with wide circulation, all editions of a Hindi national daily with wide circulation, a Regional language daily with wide circulation where the Registered Office of the Target Company is situated and a Regional language daily at the place of the Stock Exchange where the maximum volume of trading in the shares of the Target Company during the sixty trading days preceding the date hereof is recorded which is on the National Stock Exchange of India Ltd. The Detailed Public Statement will be released on or before December 22, 2011.

The Acquirers undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.


Issued by

Manager to the Offer



KJMC Global Market (I) Limited

168, 16th Floor, Atlanta, Nariman Point, Mumbai 400021

Telephone: +91 22 4094 5500 Fax : +91 22 22852892

Email: sangeeta.sanghvi@kjmc.com/ hemant.soni@kjmc.com

Contact Person: Ms. Sangeeta Sanghvi / Mr. Hemant Soni

SEBI Regn No. : INM000002509

On behalf of

Acquirer

Sd/-

Mr. Bhavook Tripathi

Place: Mumbai

Date: December 15, 2011